

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO. 154
ANSWERED ON 15/03/2023

WOMEN WORKERS IN MGNREGS

154 DR. FAUZIA KHAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the women workers who participated in Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) work from April 2022 to January 2023, month-wise and State-wise details thereof;
- (b) the reasons for making App-based attendance mandatory for MGNREGS workers;
- (c) whether it is a fact that MGNREGS workers, particularly women, faced issues like patchy internet connectivity in rural areas, no technical support, non-availability of smartphones etc., if so, details thereof;
- (d) whether an App-based mandatory attendance for MGNREGS workers is a reason behind the dropout of women, details thereof; and
- (e) if not, the steps being taken to increase women participation?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (e): A statement is laid on the Table of the House.

Statement in reply to Parts (a) to (e) of Rajya Sabha Starred Question No. 154 for 15.03.2023

(a): Month-wise and State/UT-wise details of women beneficiaries who availed the employment under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) from April 2022 to January 2023 is given at **Annexure**.

(b) to (e): To ensure more transparency in the implementation of Mahatma Gandhi NREGS in the States/UTs, a provision for capturing attendance at worksite where e-muster rolls have been issued for 20 or more workers through National Mobile Monitoring System (NMMS) App with geo-tagged, time-stamped photographs of the worker in a day has been started on 21st May 2021. The capturing of attendance for all the works (except individual beneficiary schemes/projects) under Mahatma Gandhi NREGS through NMMS App has been made mandatory from 1st January, 2023.

This increases citizen oversight of the Scheme besides enabling faster processing of payments.

Worksite supervisors are responsible for capturing attendance along with geo-tagged photographs of the workers through the NMMS App.

The Ministry has been providing training to the States/UTs to ensure smooth transitioning to NMMS app as and when requested by the States/UTs. The technical issues being faced are taken up with NIC, Rural Development on a real-time basis. The new provisions/ suggestions requested by the States/UTs are being incorporated. All the issues concerning the NMMS application are reviewed and resolved from time to time. Some important decisions taken as per request of State Governments are given below:

1. NMMS application has been modified to capture the second photograph just after 4 hours of uploading the attendance and first photograph. It has eased out the specific time point requirement for capturing the attendance and photographs. The morning attendance along with the first photograph can be captured in offline mode and to be uploaded once the device comes into a network.
2. In case of exceptional circumstances due to which attendance could not be uploaded, the District Programme Coordinator (DPC) has been authorized to upload the manual attendance.

Mahatma Gandhi NREGS is a demand-driven wage employment Scheme. The rate of participation of women (women person-days out of the total in percentage) in Mahatma Gandhi NREGS during the last three financial years and current financial year 2022-23 (as on 09.03.2023) is given below:

Financial Year	2019-20	2020-21	2021-22	2022-23
Women participation rate (%)	54.78	53.19	54.81	57.14

Annexure referred in reply to part (a) of Rajya Sabha Starred Question No. 154 to be answered on 15.03.2023.

Month-wise and State/UT-wise details of women beneficiaries who availed the employment under the Mahatma Gandhi NREGS from April 2022 to January 2023.

Sl. No.	State/UT	Cumulative number of women beneficiaries who availed employment (in lakh)				
		upto April 2022	upto May 2022	Upto June 2022	upto July 2022	upto Aug 2022
1	Andhra Pradesh	16.35	30.69	35.64	36.00	36.48
2	Arunachal Pradesh	0.09	0.25	0.29	0.41	0.51
3	Assam	4.45	7.82	8.84	9.60	10.67
4	Bihar	5.92	13.86	20.54	22.98	24.24
5	Chhattisgarh	0.05	3.80	8.96	10.47	10.88
6	Goa	0.003	0.01	0.01	0.01	0.01
7	Gujarat	1.76	3.95	5.60	5.93	5.99
8	Haryana	0.12	0.55	1.19	1.52	1.76
9	Himachal Pradesh	0.44	1.96	2.78	3.29	3.75
10	Jammu And Kashmir	0.03	0.08	0.17	0.27	0.47
11	Jharkhand	2.05	2.87	3.75	4.72	5.88
12	Karnataka	4.19	10.43	15.26	17.95	19.70
13	Kerala	2.48	6.26	9.69	11.35	12.18
14	Ladakh	0.00	0.004	0.05	0.10	0.13
15	Madhya Pradesh	7.00	14.24	19.17	20.97	22.59
16	Maharashtra	3.59	7.58	9.95	11.00	11.72
17	Manipur	0.06	0.18	0.22	0.29	0.49
18	Meghalaya	0.06	0.28	0.42	0.62	1.09
19	Mizoram	0.77	1.28	1.29	1.07	1.07
20	Nagaland	0.08	0.44	1.27	1.51	1.83
21	Odisha	4.67	9.27	13.55	15.20	16.36
22	Punjab	0.75	2.24	3.67	4.23	4.74
23	Rajasthan	6.79	21.25	30.76	37.47	39.55
24	Sikkim	0.05	0.09	0.15	0.23	0.28
25	Tamil Nadu	13.16	32.10	42.52	47.92	51.89
26	Telangana	10.58	19.32	22.42	23.09	23.42
27	Tripura	0.27	0.88	1.61	2.19	2.68
28	Uttar Pradesh	3.14	9.64	16.64	21.03	23.51
29	Uttarakhand	0.54	1.23	1.69	2.03	2.37
30	West Bengal	2.45	6.42	8.60	9.27	9.46
31	Andaman And Nicobar	0.01	0.01	0.01	0.01	0.02
32	Lakshadweep	0.00	0.00	0.00	0.00	0.00
33	Puducherry	0.01	0.08	0.19	0.27	0.33
34	Dadra and Nagar Haveli and Daman and Diu	0.00	0.00	0.00	0.00	0.00
	Total	91.89	209.06	286.90	323.02	346.04

(As per NREGASoft)

Month-wise and State/UT-wise details of women beneficiaries who availed the employment under the Mahatma Gandhi NREGS from April 2022 to January 2023.

SI. No.	State/UT	Cumulative number of women beneficiaries who availed employment (in lakh)				
		upto Sept 2022	upto Oct 2022	upto Nov 2022	upto Dec 2022	upto Jan 2022
1	Andhra Pradesh	37.62	38.11	38.56	39.03	39.58
2	Arunachal Pradesh	0.68	0.82	1.02	1.12	1.19
3	Assam	11.71	12.60	13.85	14.88	15.46
4	Bihar	24.93	25.51	26.00	26.95	27.57
5	Chhattisgarh	11.43	12.24	13.58	17.32	20.51
6	Goa	0.02	0.02	0.02	0.02	0.03
7	Gujarat	6.20	6.50	6.66	6.96	7.35
8	Haryana	1.97	2.05	2.07	2.14	2.23
9	Himachal Pradesh	4.06	4.35	4.50	4.68	4.89
10	Jammu And Kashmir	0.82	1.17	1.44	2.16	2.49
11	Jharkhand	6.93	7.97	8.77	9.72	10.48
12	Karnataka	20.87	21.86	22.96	24.35	25.23
13	Kerala	12.56	13.07	13.49	13.92	14.17
14	Ladakh	0.15	0.17	0.20	0.22	0.23
15	Madhya Pradesh	24.44	25.77	27.38	29.89	31.72
16	Maharashtra	12.33	13.04	13.63	14.40	15.18
17	Manipur	0.63	0.84	1.01	1.17	1.35
18	Meghalaya	1.58	1.88	2.33	2.77	2.94
19	Mizoram	1.04	1.05	1.05	1.06	1.06
20	Nagaland	1.97	2.04	2.07	2.11	2.11
21	Odisha	17.47	18.70	20.05	21.81	22.91
22	Punjab	5.24	5.51	5.71	6.01	6.19
23	Rajasthan	40.38	41.79	43.31	46.92	50.41
24	Sikkim	0.30	0.31	0.32	0.34	0.35
25	Tamil Nadu	53.81	56.01	56.17	59.28	60.18
26	Telangana	23.67	23.85	23.99	24.13	24.39
27	Tripura	3.22	3.37	3.57	3.79	3.93
28	Uttar Pradesh	24.96	26.12	26.95	28.42	29.36
29	Uttarakhand	2.63	2.83	2.98	3.24	3.43
30	West Bengal	9.64	9.71	9.74	9.77	9.80
31	Andaman And Nicobar	0.02	0.02	0.02	0.02	0.03
32	Lakshadweep	0.00	0.00	0.00	0.00	0.00
33	Puducherry	0.34	0.34	0.35	0.36	0.38
34	Dadra and Nagar Haveli and Daman and Diu	0.00	0.00	0.00	0.00	0.00
	Total	363.60	379.60	393.71	418.97	437.08

(As per NREGASoft)